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## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P. No. 18/(MAH)/2005 C.A. No. 167/2009

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017

NAME OF THE PARTIES:

Apurva Parikh

V/s.

M/s. Natvar Parikh Industries Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

**DESIGNATION** 

SIGNATURE

Raghar Spepta: 16 Wodin Splandy & Co. in for Respondents in C. A. 98/2016 and CA 185 of 2010 and CA 167/2009 in C. P. 18/2005

## **ORDER**

## CA 167/2009 IN TCP No. 18/397-398/NCLT/MB/MAH/2005 CA 98/2016 & 185/2010 IN TCP No. 61/397-398/NCLT/MB/MAH/2005

Counsel for the Petitioner as well as Respondent are present.

Oral submissions are complete.

Written submissions are filed in TCP 61/2005, as to CA 167/2009 in CP 18/2005, Respondent's side has not filed written submission. The Respondent's Counsel is hereby directed to submit written submission by next date of hearing.

List both the matters on 06.10.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR** 

Member (Judicial)